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SLP(C)No. 6192 OF 2001

ITEM No.4

Court No. 8

SECTION XIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6192/2001

(From the judgement and order dated 19/07/2000 in CR 117/98  
of The HIGH COURT OF ORISSA AT CUTTACK)

GOVERNMENT OF ORISSA

Petitioner (s)

VERSUS

M/S. ASHOK TRANSPORT AGENCY & ORS.

Respondent (s)

( With Appln(s). for directions and with prayer for interim relief  
and Office Report)

( For Final Disposal )

Date : 06/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH  
HON'BLE MR. JUSTICE B.N. AGRAWAL  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Mrs. Kirti Renu Mishra,Adv.

For Respondent (s)

Mr. Ashok Mathur,Adv.

Mr. Shiv Sagar Tiwari,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J

.SP2

Not taken up.

.SP1

(Vijay Kumar Sharma)  
Court Master

(K.K. Chadha)  
Court Master